

Uttar Pradesh are manned by the part-time teachers, that their condition has become pathetic after the Government took over the control of their administration and the part-time teachers are not being regularised whereas there are large number of vacancies of full time teachers; and

(b) the steps being taken by the Government to improve the condition?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). The Homoeopathic education in the country is regulated through the Central Council for Homoeopathy, a statutory body under the Ministry of Health & Family Welfare. This Council makes regular inspections of Homoeopathy medical institutions in the country so as to see whether the various regulations/facilities as provided under the CCH Act are being provided by the Homoeopathic Medical Colleges. As per the report of the Council various Homoeopathic colleges in Uttar Pradesh are not functioning properly as per the standard laid down by the Council due to various reasons such as lack of - qualified teaching faculty/para medical staff; separate teaching departments; insufficient space for laboratories; clinical equipments; non-availability of attached hospitals etc. The Council from time to time has sent the deficiencies noticed by them in various colleges in Uttar Pradesh to the concerned authorities for taking remedial measures.

[English]

Use of Pesticides

2460. SHRI PRABHU DAYAL KATHERIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have conducted any study regarding the adverse effects of the use of pesticides in the production of foodgrains, vegetables, fruits and other food stuffs on the genetic structure of the people;

(b) if so, the findings thereof; and

(c) if not, whether the Government propose to undertake such a study so as to safeguard the people against genetic disorders in future?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). Several studies conducted by the Indian Council of Medical Research (ICMR) suggest that exposure to high dose of certain pesticides in the form of residues in food, air and water or chronic exposure as in the case of pesticide factory workers and pest control workers may have adverse effects on health including genotoxic effects. The import, manufacture, distribution and use of pesticides is regulated under the Insecticides Act 1968 for preventing risks to human beings, animals and the environment.

Investment by Private Sector

2461. SHRI SANAT MEHTA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total investment made by Private Sector in the projects offered by Surface Transport Ministry after liberalised policy;

(b) the projects relating to roads, bridges and ports offered to Private Sector; and

(c) the details of projects for which the work has already started?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The projects approved in the Road and Port Sector are expected to bring an investment of Rs. 51 crores and Rs. 2,500 crores respectively from the Private Sector. The projects of the roads relate to By-passes and Rail-Over Bridge and in the Port Sector construction/creation of additional assets like container terminals, berths, warehousing facilities, storage facilities, tank farms, cranes/handling equipment, dry docking and shiprepair facilities and setting up of captive power plants besides leasing of existing assets provided it results in augmentation of existing capacity or substantial investment.

(c) Projects approved in Road and Port Sector are at various stages of implementation.

Development of Water Resources

2462. SHRI VIJAY PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have constituted a commission to prepare an integrated plan for development of water resources;

(b) if so, the composition and the terms of reference thereof; and

(c) the time by which the commission is likely to submit its report?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) A statement is enclosed.

(c) The Commission is likely to submit its report in 2 years time.

STATEMENT

1. This Ministry has set up a National Commission for Integrated Water Resources Development Plan with the following composition :

1. Shri C.H. Hanumantha Rao Chairman
Ex-Member,
Planning Commission

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| 2. | Dr. S.R. Hashim
Member,
Planning Commission | Vice-Chairman |
| 3. | Shri V. Ramachandran
Ex-Chief Secretary
Govt. of Kerala
Trivandrum. | Member |
| 4. | Dr. V.S. Vyas (Economist)
Director,
Institute of Development
Studies, 8-B. Jhalana
Institutional Area.
Jaipur - 302 004 | Member |
| 5. | Dr. D.N. Tewari.
Ex-Chancellor,
F.R.I. (Deemed University)
Dehradun (U.P.) | Member |
| 6. | Shri S. Prakash,
Ex-Engineer-in-Chief,
Delhi Water Supply &
Sewage Disposal Undertaking | Member |
| 7. | Shri C.C. Patel
Ex-Secretary (WR)
Govt. of India | Member |
| 8. | Dr. Bharat Singh
Vice-Chancellor (Retd.)
University of Roorkee | Member |
| 9. | Shri S.P. Caprihan
Engineer-in-Chief (Retd.)
Government of M.P. | Member |
| 10. | Director General,
National Water Development
Agency (NWDA),
New Delhi. | Member-Secretary |

There is also a provision to co-opt other experts for assisting the Commission.

2. The terms of reference of the Commission are as under :

- (i) To prepare an Integrated Water Plan for development of water resources for Drinking, Irrigation, Industrial, Flood Control and Other uses;
- (ii) To suggest modalities for transfer of surplus water to water-deficit basin by inter-linking of rivers for achieving the above objectives;
- (iii) To identify important On-going Projects as well as New Projects which should be completed on priority basis together with phasing;
- (iv) Identify a technological and interdisciplinary research plan for the water sector with a view to maximise the benefits;

- (v) To suggest physical and financial resource generation strategies for the water sector;
- (vi) Any other related issue.

Tuition Fee in IIT

2463. SHRI V.M. SUDHEERAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Council of Indian Institute of Technology has decided recently to hike the tuition fee from the next academic session onwards;

(b) if so, whether the Government have formulated any scheme to make available bank loan and such other financial help to the poor students; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes, Sir.

(b) and (c). The Council has recommended that arrangements shall be made for bank loans for the students who have difficulty in paying the enhanced fees and also for scholarships.

Germany's Appeal on C.T.B.T.

2464. SHRI G. VENKAT SWAMY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the German Defence Minister during his recent visit to India has strongly appealed to India to sign the comprehensive Test Ban Treaty and further open its markets for trade and investment; and

(b) if so, the details thereof and the reaction of the Government of India in regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) At a Seminar on October 22, 1996, in New Delhi the Defence Minister of Germany stated, "We strongly appeal to all the states that have not yet signed the CTBT to do so."

(b) Government has consistently conveyed their principled and consistent stand to Germany that India shall not sign the Comprehensive Nuclear Test Ban Treaty because it is not a genuine step towards nuclear disarmament and, consequently, not in India's national security interest.

Expenditure on NHs in Orissa

2465. SHRI SOUMYA RANJAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the National Highways affected by natural calamities in Orissa during the last three years; and